

Name of the Corporate Debtor: MIR REALTORS PRIVATE LIMITED; Date of Commencement of CIRP: 16-11-2021; List of Creditors as on: 09-01-2022; Name of IP: P T JOY; Process Number: 1; Last 5 digit of registration number: 13601

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	35	1521658539	35	490783278	73.62		972430887	58444375	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	326775533	2	175817451	26.38			150958082	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)							972430887		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)									NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		37	1848434072	37	666600729	100.00		972430887	209402457	